

(b) Question does not arise.

2837. [Transferred to 26th August, 1993.]

देश में प्रतिबंधित दवाओं की निम्नी

2838. श्री राम नरेश यादव : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि विश्व के कई देशों में प्रतिबंधित लगभग 515 दवायें भारत में खुले आम बेची जा रही हैं;

(ख) यदि हाँ, तो इन प्रतिबंधित दवाओं की निम्नी रोकने के लिए सरकार ने क्या उपाय किये हैं; और

(ग) देश में इन दवाओं को बेचने वाली कंपनियों की संख्या क्या है तथा उनके नाम क्या-क्या हैं और उनके विरुद्ध क्या कार्रवाई की गई है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री श्री. शंकरानन्द) : (क) से (ग) यह सही नहीं है कि कई देशों में प्रतिबंधित 505 औषधियाँ भारत में बेची जाती हैं। 44 औषधियाँ जिनके बारे में विश्व स्वास्थ्य संगठन की यह सूचना है कि उन औषधियों का कुछ देशों में उपयोग रोक दिया गया है उनमें से 11 औषधों का सरकार ने विशेषज्ञों तथा औषध तकनीकी सलाहकार बोर्ड की सलाह पर प्रतिबंधित कर दिया है, 26 औषधों को विपणन की अनुमति नहीं दी है तथा बाकी सात अनुमत औषधों का विपणन जारी रखने की अनुमति दी है। चूंकि 7 औषधों को विशेषज्ञों द्वारा भारत में उपयोग समझा जाता है, किसी प्रकार की कार्रवाई का प्रश्न नहीं उत्पन्न है।

Outbreak of Measles and Gastroenteritis in Uttar Pradesh

2839. DR. NAUNIHAL SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware of the outbreak of measles and gastroenteritis in the State of Uttar Pradesh, if so, how many persons died as a result thereof and the names of the districts inflicted;

(b) what steps Government have taken to contain the two diseases, the details thereof; and

(c) whether there have some lapses on the part of the State Health Department to prevent such a scourge, if so, the details and reasons thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) The information is being

collected and will be laid on the Table of the House.

Directory of Potential Blood Donors

2840. SHRI MENTAY PADMANABHAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the news-item in the Times of India dated 15-7-93 captioned 'ALIGARH'S LIFELINE OF GOOD BLOOD';

(b) whether Government propose to encourage the formation of groups of people motivated to build up a directory of potential blood donors;

(c) what steps Government have initiated to make available clean, disease-free blood to patients all over the country; and

(d) the details of such concrete steps ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b) Yes, Sir.

(c) and (d) Government have started a comprehensive programme to ensure availability of infection-free blood all over the country. Testing of Blood for HIV has been made mandatory and for testing of blood 180 Zonal Blood Testing Centres have been set up all over the country. Linkages have been provided to all Blood Banks with the Zonal Blood Testing Centres. For emergency situation Rapid Testing Kits have been provided.

W. H. O.s concern for Health Care

2841. SHRI V. HANUMANTHA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether W. H. O. is given maximum emphasis regarding health care;

(b) the details of priorities as expressed by W. H. O.;

(c) whether many officers of his Ministry are on deputation to W. H. O.; and

(d) if so, whether there is any interaction between W. H. O. and your Ministry?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) As per the W. H. O. priority areas for the biennial 1994-95 include :—

1. the health of man in a changing environment;
2. proper food and nutrition for a healthy life;
3. intergrated disease control as part of overall helath care and human development;
4. dissemination of information for advocacy and for educational, managerial and scientific purposes;
5. intensified health development action in, and support to, countries most in need.

(c) and (d) No, Sir. However, there is continuous interaction between Govt. of India and the W H. O.

Import of Contraceptive Devices from American Company

2842. SHRI KRISHNA KUMAR BIRLA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that lakhs of contraceptive devices imported from an American Company in Mid 1992 were found sub-standard and were released for the family planning programmes;

(b) whether it is also a fact that lakhs of contraceptives worth millions of dollars purchased from the same American Company earlier were also defective and sub-standard;

(c) if so, what is the estimated amount spent on the import of the contraceptives;

(d) whether any inquiry into the reasons for accepting and releasing the defective contraceptives has been made;

(e) if so, what are the details thereof; and

(f) whether any responsibility for the lapse has been fixed by Government ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) 21.70 lakh pieces of Copper-T received as commodity assistance from USAID in February-March, 92 were not found sub-standard.

(b) and (c) Between December, 90 and March, 91 components for assembling 525 million pieces of Copper-Ts were received by M/s. Hindustan Latex Ltd. (a Public Sector Undertak-

ing) from M/s. Finishing Enterprises Inc., USA. As these were received as commodity assistance from UNFPA no financial expenditure was incurred by the Govt. of India on imports. Some of these components on test in India did not conform to the US-FDA approved Population Council standards as per terms of the agreement and, therefore, could not be used.

(d) to (.0 UNFPA was requested to take back these components but regretted their inability to do so. A Technical Committee constituted under the Chairmanship of Drugs Controller (India) has after testing the components made recommendations that components which conform to BIS specifications may be used in the National Family Welfare Programme.

World Bank aid for AIDS

2843. SHRI H HANUMANTHAPPA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it has come to the notice of Government that funds sanctioned to the States by the World Bank had not been utilised by them for controlling the AIDS;

(b) if so, whether any investigation has been made into it to find out the reasons why the States were unable to utilise this money on AIDS; and

(c) the names of the States which have failed to utilise the money sanctioned by the World Bank for the specific purpose of AIDS programme ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) Funds released to the various State Government and Union Territories under the National AIDS Control Programme could not be fully utilised by several of them due to the late start of the programme in 1992-93. All the financial sanctions have been revalidated to facilitate their use during the current year. According to the established procedure, expenditure actually incurred is reimbursed by the World Bank subsequently: Thus, the question of non-utilisation of World Bank funds does not arise.

Consideration of the Report for World Population by Government

2844. SHRI SHIV PRATAP MISHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :